

RADIUS ESTATE PROJECTS PVT. LTD. ( CIN U45201MH2014PTC258381) (Formerly known as Vishwaroop Realtors Private Limited)									
CORPORATE INSOLVENCY RESOLUTION PROCESS ( Since 6-9-2021)									
Secured financial creditors (other than financial creditors belonging to any class of creditors)									
Reference	Sl.No.	Name of Creditor/ Home Buyer	Amount of claims received	Amount of claims admitted	% Share in Total Amount of Claims Admitted	Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Email ID
C-0001	1	SBICAP Trustee Company Limited (Acting on behalf of debenture Holder )	32,21,86,122.00	32,21,86,122.00	1.22	-	-	-	corporate@sbicaptrustee.com
C-0002 (A)	2	DHFL	15,73,33,49,532.00	15,73,33,49,532.00	59.76	-	-	-	rajendra.mirashie@dhfl.com
C-0073	3	Surksha Realty Limited	4,30,08,00,000.00	98,35,38,914.00	3.74	-	-	3,31,72,61,086.00	advocate.rakeshbhardwaj@gmail.com
C-0085	4	Vistra ITCL (India) Limited	8,74,03,27,404.00	-	-	-	-	8,74,03,27,404.00	mumbai@vistra.com
		<b>TOTAL</b>	<b>29,09,66,63,058.00</b>	<b>17,03,90,74,568.00</b>	<b>64.72</b>	<b>-</b>	<b>-</b>	<b>12,05,75,88,490.00</b>	

**Vithal M. Dahake**

Interim Resolution Professional, Radius Estate Projects Private Limited

Regn. No: IBB/PA-003/IP-N000117/2017-2018/11296